BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

for order

C.P.No. 57/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

14(1)		
	Appearing on behalf of	Signature with date
	Designation of Authorized esentative (IN CAPITAL LETTERS)	Designation of Authorized Appearing on behalf of esentative (IN CAPITAL

venno

ORDER.

Ld. Counsel for the petitioner are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)

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